

**Central Administrative Tribunal  
Ernakulam Bench**

OA No.180/00723/2019

Thursday, this the 3<sup>rd</sup> day of October, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Sri C.T.Juju  
S/o C.K.Thomas  
Divisional Forest Officer, Kothamangalam (Retired).  
Residing at Chirayath Manjiyil House,  
Kukkathukara, (P.O.) Nettissery,  
Thrissur-680 651. Applicant

(Advocate: Mr. P.K.Madhusoodanan)

**versus**

1. Union of India represented by  
the Secretary, Ministry of Environment, Forest  
& Climate Change, Indira Paryavaran Bhavan,  
6<sup>th</sup> Floor, Prithvi Block, Jorbag Road, Aligarg,  
New Delhi-110 001.
2. State of Kerala, represented by Chief Secretary,  
Government of Kerala  
Thiruvananthapuram-695 001.
3. Union Public Service Commission,  
represented by its Secretary, Shajahan Road,  
New Delhi-110 001.
4. Selection Committee for Selection to the Indian Forest Service-  
Constituted under Regulation 3 of IFS (Appointment by Promotion)  
Regulation , 1966, represented by its Chairman,  
Union Public Service Commission,  
Shajahan Road, New Delhi-110 001.
5. The Principal Chief Conservator of Forests &  
Head of Forest Forces, Kerala  
Thiruvananthapuram-695 014. Respondents

**Advocate:**

Sri C.P.Ravikumar, ACGSC for R1.  
Sri.Thomas Mathew Nellimoottil, Sr PCGC for R3 & 4  
Sri M.Rajeev (GP) for R2 &5.

The OA having been taken up on 3<sup>rd</sup> October, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)****By E.K.Bharat Bhushan, Administrative Member**

Learned counsel for the applicant submits that the applicant has retired on superannuation on 31.7.2019 and he seeks an order similar to the one which he had obtained in OA No.524/2017 i.e., his retirement will not stand in the way of promotion to the IFS for the years 2016 and 2017, under non SCS quota, if he is otherwise found fit. He wants the benefit to be extended to 2018 as well.

2. Sri Thomas Mathew Nellimoottil, Nodal Counsel for the UPSC submitted that the State Government has already furnished a list including his name also for consideration for promotion in the 2018 quota. We clarify that the applicant's retirement on 31.7.2019 will not stand in the way of his promotion to IFS, if he is otherwise found fit.

3. The OA stands disposed of.

**(Ashish Kalia)**  
**Judicial Member**

**(E.K.Bharat Bhushan)**  
**Administrative Member**

aa.

**Annexures filed by the applicant:**

- Annexure A1: Copy of the order in OA No.180/524/2017, dated 25.7.2019 on the file of this Tribunal.
- Annexure A2: Copy of the relevant extract of final seniority list of ACF as on 1.1.2016 forwarded for consideration.
- Annexure A3: Copy of the reply dated 16.1.2019 under RTI Act, to Sri C.Sasikumar, issued by the State Public Information Officer.